

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

STARRED QUESTION NO:547  
ANSWERED ON:29.04.2003  
INCIDENTS OF EXPLOSION IN MINES UNDER BCCL  
RAVINDRA KUMAR PANDEY

**Will the Minister of COAL be pleased to state:**

- (a) the names of the mines under the Bharat Coking Coal Limited wherein incidents of explosions took place during the last three years, till date;
- (b) the number of workers who died/got injured in these explosions in mines, place-wise and year-wise;
- (c) whether any enquiry has been conducted/being conducted into each of such incidents
- (d) if so, the details thereof ; and
- (e) the measures taken by the Government to check the incidents of explosion in the coal mines?

**Answer**

THE MINISTER OF COAL (SHRI KARIYA MUNDA)

(a) to (e): A statement is laid on the Table of the House. Statement referred to in reply to parts (a) to (e) of the Lok Sabha Starred Question No.547 for answer on 29.04.2003 regarding incidents of explosion in mine under BCCL.

(a) : There are no such mines under Bharat Coking Coal Limited where explosion took place during the last three years, till date.

(b) : Not applicable in view of reply given to part (a) above.

(c) & (d): Not applicable in view of reply given to part (b) of above.

(e): Measures are being taken by Coal India Ltd and its subsidiary companies for prevention of explosions in their mines as under:

(i) Compliance with the statutes relating to measures for prevention of explosions

(ii) Ventilation of mine workings – arrangements are made to ventilate mine workings that have not been sealed off or stowed to dilute the concentration of inflammable gas to safe limits as prescribed in Coal Mines Regulation (CMR), 1957

(iii) Monitoring of mine environment for presence of inflammable gas :

Â§ In working areas – working areas are examined for presence of inflammable gas by front line supervisors suitably qualified as prescribed in CMR, 1957 in every shift with flame safety lamps, methanometers, hand held digital instruments etc.

Â§ Sealed off areas – regular sampling and analysis of environment behind sealed off areas is done as required by statutes .

Â§ Idle day inspections & pre-shift inspections are done by supervisors and officials to check for presence of inflammable gas.

Â§ Environmental Telemonitoring System – CIL has identified 36 highly gassy and fiery mines for installation of computerised Environmental Telemonitoring System (ETMS) to give advance intimation of build up of conditions which may lead to explosions. Thirteen such system have already been installed and are operational. Two more such systems are under procurement action.

(iv) Dust suppression and wetting of coal dust – coal dust present in the mine workings belowground are removed to surface and/or treated with incombustible dust or wetted to prevent formation of explosive coal dust cloud .

(v) Flame proof & intrinsically safe electrical/electronic apparatus – only flame proof and intrinsically safe apparatus are used in gassy mines as required in the statutes .

(vi) Checking personnel for contraband sources of flame etc.